

EXTRAORDINARY

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LAW DEPARTMENT

NOTIFICATION

The 11th July 2006

S. R. O. No. 430/2006 — In exercise of the powers conferred by rule 3 of the Orissa Hindu Marriages Registration Rules, 1960, the State Government do hereby appoint the Executive Officers of all Municipalities and Notified Area Councils to be the Registrars for the concerned Municipal areas of each such Municipality and Notified Area Council for the purpose of said Rules.

[No. 8988----MJ (Pt.)-7/2006-L.]

By order of the Governor

D. K. SAHU

Principal Secretary to Government

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